

**THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-III**

**ITEM No. 323**

IA-1113/2022, IA-3639/2020,

**In**

**IB-391(ND)2018**

**IN THE MATTER OF:**

M/s. Usaka Electrotech Pvt. Ltd ..... Petitioner/Applicant  
v/s  
M/s. Shree Balaji Printopack Pvt. Ltd. .... Respondent

**Order under Section 9 of the Insolvency and Bankruptcy Code, 2016**

**Order delivered on 16.07.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS  
HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI,  
HON'BLE MEMBER (TECNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Liquidator : Mr. Nilotpal Shyam, Ms. Tejas Mishra and Mr.  
Vishwajeet Kumar, Mohd Nazim Khan, Mr. Sharad  
Tyagi, Ms. Archana Tyagi and Ms. K. Gayatri Advs.  
For the Respondent : Mr. Ashwani Kr. Sharma Adv.

**ORDER**

Due to paucity of time, the matter is adjourned to **13.08.2024**

**-sd-**

**(ATUL CHATURVEDI)  
MEMBER(TECHNICAL)**

Malik